

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

30. I.A. 71/2021
IN
C.P.(IB)-949(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.03.2021**

NAME OF THE PARTIES: Fonty Supply Chain Solutions Pvt Ltd

V/s

Future Supply Chain Solutions Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Ajay Gupta, counsel for the petitioner, Ms. Nisha Kaba, counsel for the respondent are present through virtual hearing. At the request of both sides, list this matter on 12.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)